NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of

C.P. No. or C.A. No.	I.P. No.	Purpose	Section	M/s. / Mr.
CP 52/12	TP 36/16	Hearing	397/398	Thomas Daniel Vs. V. Resonate Tech Solutions P. Ltd. & 2 Ors.

SL.

NO.

REPRESENTATION TO WHOM

SIGNATURE

the Parties

1. SWATHI. A.P

NAME (IN CAPITAL)

& PHONE NUMBER

Patitioner Respondents

Swetters.

2. Raghuran C.K. Nandakumar 9900039859

Counsel for petitioner is present. Shri C.K. Nanda Kumar. Advocate, filed vakalat for R-2. Counsel for respondents filed counter in I.A. Nos. 36/17, 37/17 and 38/17.

For enquiry, list it on 03.08.2017 finally.

MEMBER (J)

MEMBER (T)